

Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/1087/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri B.K. Chetri,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 28th February, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB I-11/2019/824 dtd 26.02.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for 1(one) day on 02.03.2019 along with station leave permission w.e.f the evening of 01.03.2019 till the morning of 05.03.2019, as prayed for. The Chief Judicial Magistrate, Bongaigaon or whoever remains in charge of Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/1088/A, dated 28.02.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

